

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Shri Lakshmi Cotsyn Limited Date of Commencement of Liquidation: 01-07-2020; List of Stakeholders as on Date: 16-02-2021; Name of IP: Mr. Rohit Sehgal; Last 5 digit of registration number: 10953

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				784725018				NA
2	Liquidation costs incurred till date				20501054				NA
3	Secured financial creditors	18	71986809313	18	71980351722		6457592		Annexure 3
4	Unsecured financial creditors				0				NA
5	Operational creditors (Workmen)	2433	513206788	2433	448054294		65152494		Annexure 5
6	Operational creditors (Employees)	384	238366322	384	193022970		45343352		Annexure 6
7	Operational creditors (Government Dues)	1	31034275	1	31034275		0		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	18	79723920	18	69953685		9770235		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		2854	72849140618	2854	73527643018	0	126723673	0	